Demand to give financial assistance and address other problems being faced by onion growers of Maharashtra

SHRI MAJEED MEMON (Maharashtra): Sir, I would like to raise a serious matter pertaining to onion farmers, who are getting a very low price for their produce, in Maharashtra. Some farmers had set their onions on fire since they were not getting even their basic input cost. This year, onion prices in Maharashtra have touched a five-year low. The average price that farmers have been able to fetch for a quintal of onions is \gtrless 450.

Sir, farmers are not getting even the basic cost per quintal, while it is being sold in the open market at not less than \gtrless 20/- per kg. This year, we have had a bumper crop of onions and needed, at least, 40 wagons to transport onions to other parts of the State and the country. But, to our dismay, they are getting only 15-18 wagons, which has resulted in non-clearance and piling up of the stock in *mandis*. I have information that the Railways have agreed to give more wagons for transporting onions, but this being the peak harvest season, inflow of the produce is not slowing down. It is hoped that in March the produce would slow down and prices would stabilize, giving some relief to farmers who have already had an accumulated loss of about \gtrless 200 crore.

I would, therefore, urge the hon. Minister of Railways, through this august House, to provide the maximum number of railway wagons for clearing the piled-up stock of onions and transportation of onions to other parts of Maharashtra and the rest of the country immediately and save the growers from the financial crisis. I would also like to urge the Government to take a serious note of the situation and offer some financial assistance to the farmers which may, *inter alia*, include loan-waivers for their survival.

Demand to make Constitutional provisions to give reservation to *dalits* in employment in the private sector

श्री पी. एल. पुनिया (उत्तर प्रदेश): महोदय, देश की विशाल अर्थव्यवस्था में दलितों का भी पूरा-पूरा योगदान है, लेकिन फिर भी उन्हें देश की मुख्य धारा में लाने के लिए कोई प्रयास नहीं किया जा रहा है। सरकारी नौकरियां लगातार कम होती जा रही हैं और अनुसूचित जाति का बैकलॉग बढ़ता जा रहा है।

विभिन्न क्षेत्रों में दलितों को रोजगार इस प्रकार से है:— 3.95 प्रतिशत सरकारी नौकरी, 0.93 प्रतिशत सार्वजनिक क्षेत्र, 2.42 प्रतिशत निजी क्षेत्र, 2.19 प्रतिशत घरेलू कामगार, 18 प्रतिशत कृषि कार्य, 1.05 प्रतिशत गैर-कृषि कार्य, 13.6 प्रतिशत सूक्ष्म, लघु और मध्यम उद्यमी तथा 83.5 प्रतिशत दलित परिवारों की मासिक आय मात्र 5,000 रुपये से कम एवं 67 प्रतिशत दलित परिवार दिहाड़ी मजदूरी पर निर्भर हैं। Oral Answers

12.00 Noon

सरकारी क्षेत्र के साथ-साथ निजी क्षेत्र में भी दलितों को नौकरियां नहीं दी जाती हैं। भेद-भाव और छुआछूत के कारण मात्र 2.42 प्रतिशत दलित परिवार ही निजी क्षेत्र में काम कर रहे हैं, जबकि निजी क्षेत्र में ही दलितों को रोजगार की संभावनाएँ उपलब्ध हैं।

अतः मेरा अनुरोध है कि दलित समुदाय को निजी क्षेत्र में आरक्षण देने की संवैधानिक व्यवस्था की जाए, जिससे उनकी आर्थिक स्थिति मजबूत होगी और वे भी समाज की मुख्य धारा में आ सकेंगे।

ORAL ANSWERS TO QUESTIONS

(MR. CHAIRMAN in the Chair)

Surrender and rehabilitation policy for NER

*211. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of militants who surrendered under the 'Surrender and Rehabilitation Policy' for the North-Eastern Region;

(b) the number of individuals still undergoing rehabilitation under the scheme as of the Financial Year 2016-17; and

(c) whether Government plans to start any scheme to integrate these individuals into the mainstream by providing academic and employment opportunities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) As per the information available from the States 15314 militants have surrendered under Surrender-cum-Rehabilitation Policy for North Eastern Region.

(b) 235 individuals are still undergoing rehabilitation under the Surrender-cum-Rehabilitation Scheme as of Financial Year 2016-17.

(c) The assistance given under the present Surrender-cum-Rehabilitation Policy for North Eastern Region has components of rehabilitation and is intended to enable the ex-militants to join the mainstream.

PROF. M. V. RAJEEV GOWDA: Sir, the reply states that more than 15000 individuals have been rehabilitated. Can the Minister provide us the details of how many have been provided jobs and how many lapsed back into militancy?